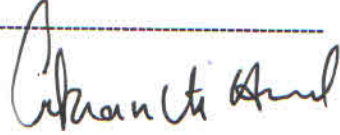




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.38/ 2017	-	Admission	241/242	Dr. Ujwala N. Jagdale @ujwala S.Disle Vs Glen Loren Plantations(Pvt.) Ltd., & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	VIKRANTH ANAND 9886040470	RL	
	PRADEEP DARAK 9036846647	RL-R3	
	SHRISTI WIDGE 8197998286	Petitioner	
<u>ORDER</u>			

Counsel for Petitioner is present. Counsel for Respondents are also present. They reported that, both parties agreed for compromise and compromise talks are going on. List it on 21/08/2017.


Member (T)


Member (J)